



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3575/2020	ANURAG PODDAR Versus THE UNIVERSITY GRANTS COMMISSION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	SC, U G C
2	Tr.P.(C)/14/2023	ANITA BASFOR Versus SAJAN BASFOR	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	
3	CRP(IO)/398/2024	NASIR UDDIN AHMED Versus URMILA DEVI PODDAR AND 3 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM
4	WP(C)/2258/2024	UNION OF INDIA AND 3 ORS. Versus SMT ZANGHRING ANAL		
5	WP(C)/3096/2024	RAJA SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
6	WP(C)/5801/2024	DR. HANIF MD. AFSAR ALAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, HEALTH
7	WP(C)/5851/2024	PROBITRA SONOWAL Versus THE GAUHATI HIGH COURT AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	SC, GHC

LEAVE NOTE OF ADVOCATES FOR 09/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1237/2023 in WP(C)/2205/2021	THE CENTRAL SILK BOARD. Versus HARAKANTA HAZARIKA AND 38 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MR. P D NAIR
	WITH WP(C)/2205/2021	THE CENTRAL SILK BOARD Versus HARAKANTA HAZARIKA AND 36 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA	MRS. R DEVI MR. P D NAIR MR. A CHETRY MR G ALAM MRS. P GOSWAMI S R A NASER MR G SAHU (R-17) MR. S A HUSSAIN (R-17) MR D J HALOI (R-17) ASSTT.S.G.I.
2	WP(C)/3675/2024	ABU BAKKAR SIDDIQUE AND 123 ORS Versus THE SECRETARY TO THE GOVT OF INDIA AND 2 ORS	MR M J QUADIR MR S S ISLAM AKHINUR ISLAM MR. A K HANNAN	MS. K PHUKAN (C.G.C.)(R2) DY.S.G.I.
3	WP(C)/4464/2024	RAKESH DAS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU MRS. S KHATANAR (R-3,5,6)

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1473/2018 in RSA/110/2018	SRI BIJOY PRASAD KANU AND ANR Versus SRI KAMALESH DAS AND 26 ORS	MR. T ROY MS. B SARKAR MR.S DEY	MR. S K GHOSH (R1) MS F AHMED (R1)
	WITH RSA/110/2018	SRI BIJOY PRASAD KANU AND ANR Versus SRI KAMALESH DAS and 26 ORS	MR.T ROY MS. B SARKAR MR.S DEY	MR. S K GHOSH (R1) MS F AHMED (R1)
2	I.A.(Civil)/585/2020 IN RSA/8/2018 (D/O) in RSA/8/2018	LEGAL HEIRS OF LT HABIJ ALI MD FAKAR UDDIN BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ORS	MS B DEVI	GA, ASSAM MR S M T CHISTIE (R13)
3	WP(C)/1306/2023	THE MANAGEMENT OF ASSAM CO OPERATIVE JUTE MILLS LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	GA, ASSAM
4	WP(C)/2027/2023	KAGAJKAL MAZDOOR SANGH AND 2 ORS. Versus UNION OF INDIA AND 9 ORS.	G. GOSWAMI R SARMAH MR J BORAH MS M KAKOTY	GA, ASSAM MR. P K ROY (R-6) MR. S K CHAKRABORTY (R-6) MR S BORTHAKUR (R-9) MR. A GANGULY (R-7) MRS. A CHAKRABORTY (R-6) MS. M DUTTA (R-6) MR. A K SAHEWALLA (R-10) MR. A DUTTA (R-7) MR. W SHARMA (R-10) MR. A DHANUKA (R-7) MR D GOSWAMI (R-10) MR P H KONWAR (R-9) SC, CANARA BANK DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC
5	WP(C)/3102/2023	STYLO TABLEWARES Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM

6 [WP\(C\)/4625/2023](#)

JAKIR HUSSAIN AND ANR.
Versus
THE STATE OF ASSAM AND 5 ORS

MR. A SARMA
MR. A D CHOUDHURY
MR. LENTSO

SC, P AND R.D.

7 [WP\(C\)/5770/2023](#)

ABED ALI
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. M K CHOUDHURY
MR. A BARKATAKI
MR P BHARDWAJ
MR. M SARMA

SC, P AND R.D.
GA, ASSAM

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